

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 246 OF 2014 &
IA NO. 56 OF 2015**

Dated: 23rd August, 2018

In the matter of :

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **27-08-2018**.

Court Master / PPS

tpd/vg